

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 11371 of 2016 - DB

(Arising out of OIA-MUN-CUSTM-000-APP-408-409-15-16 dated 31/03/2016 passed by Commissioner of CUSTOMS-MUNDRA)

Aeron Composite Pvt Ltd

Block No. 496/P, Shed A,
Sarkhej Bawla Highway, Changodar,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

C.C.-Mundra

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat- 370421

.....Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant for the Appellant

Shri Rajesh K Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.10.2023
DATE OF DECISION: 11.12.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11370 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**